

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP (CAA) No. 63/NCLT/AHM/2017  
With CA(CAA) No. 36/NCLT/AHM/2017**

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.03.2018**

Name of the Company: Safal Consturction Pvt. Ltd.  
Bsafal Infraheights Pvt. Ltd. (Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
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|----|--------------------|----------|-------------|-------------------|
| 1. | Mr. Yuvraj Thakore | Advocate | Petitioners | <u>Y. Thakore</u> |
| 2. | for Ms. D.N. Raval |          |             |                   |

**ORDER**

Learned Advocate Mr. Yuvraj Thakore i/b Learned Advocate Ms. Dharmishta Raval present for Petitioners.

Affidavit of Chairman filed.

Report of chairman filed.

Proof of service of notice on statutory authorities filed.

Common representation of Regional Director received.

Representation of Official liquidator received in Transferor Company.

No representation received from other statutory authorities.

Heard arguments of learned Counsel for Petitioner.

Petition is admitted.

Date of hearing fixed on 21.03.2018.

Petitioner shall advertise Notice of hearing of this petition in "Business Standard" Ahmedabad edition and "Sandesh" Daily Ahmedabad Edition not less than ten days before fixed date of hearing, calling for objections, if any, on or before the date of hearing.

Petitioner shall issue notices to Regional Director, Official Liquidator and Income tax informing the date of hearing.

Meanwhile petitioner may file reply, if any, on representations of Statutory Authorities.

List the matter on 21.03.2018 for hearing.

*Manor*

**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

Dated this the 5th day of March, 2018.

  
**HARIHAR PRAKASH CHATURVEDI**  
**MEMBER JUDICIAL**